

(b) The steps taken by the company for realising the advances are adjustment of advances against valid claims of contractors, deduction of the outstanding advance while settling the final bills, invoking of bank guarantees, filing arbitration cases and civil suits. During the period from April 1981 to March 1985, an amount of Rs. 14.40 crores has been adjusted in respect of AFHP project Kuwait and an amount of Rs. 16.89 crores has been recovered/adjusted in respect of home projects.

(c) to (e). The accumulated loss of EPI as on 31-3-1985 is Rs. 108 crores. The Committee on Public Undertakings in its 50th Report has gone into this matter in detail and action in terms of the recommendations of the Committee as accepted by the Government has been taken by the management of EPI/Government.

Captive Power Plants at Bhatinda and Panipat Units of National Fertilizers Limited

4350. SHRI M. V. CHANDRASHEKARA MURTHY : Will the Minister of ENERGY be pleased to state :

(a) whether the public Investment Board has cleared a proposal to install two captive power plants for the Bhatinda and Panipat Units of the National Fertilizers Limited;

(b) if so, when the work on these projects is likely to be undertaken;

(c) what will be their capacity utilisation; and

(d) the total expenditure involved therein ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) The work on the captive power plants for the Bhatinda and Panipat Units of the National Fertilizers Ltd. has already commenced.

(c) The installed capacity of these plants will be 30 MW each. About 22.5 MW

power will be available from each captive plant to the fertilizer plants.

(d) These plants are estimated to cost Rs. 138.64 crores.

Production and Capacity Utilisation of Orissa Synthetics

4351. SHRI NITYANANDA MISHRA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Orissa Synthetics, a company promoted by Straw Products jointly with Industrial Promotion and Investment Corporation of Orissa (IPICOL) has started commercial production;

(b) if so, since when and the total tonnes of staple fibre produced per annum;

(c) the number of shares issued by that company to the non-resident Indians and the number of such persons;

(d) the capacity utilisation of the above company; and

(e) by which year the company is expecting to achieve full capacity utilisation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAI-CHANDRA SINGH) : (a) No, Sir.

(b) and (d). Do not arise,

(c) The company has not issued any shares to non-residents so far. However the company has issued a prospectus for 30 lakhs equity shares of Rs. 10 each for a total value of Rs. 3 crores to non-resident Indians. The issue opened on 5-12-1985 and the earliest date of closing is 19-12-1985.

(e) The company is expected to achieve full capacity utilisation by 1988.

Differences between Sugar Mills and Distillers regarding Shortage of Raw Material

4352. SHRI P. R. KUMARAMANGALAM : Will the Minister of INDUSTRY be pleased to state :